MR. CHAIRMAN: Now, Dr. L. Murugan. ...(Interruptions)... Nothing is going on record. ...(Interruptions)...

MOTION FOR SUSPENSION OF RULE 272

MR. CHAIRMAN: Dr. L. Murugan to move the following motion:

"That the Rule 272 of the Rules of Procedure and Conduct of Business in the Council of States in its application to consideration of the Demands for Grants of the related Ministries/Departments for the year 2024-25 by Department Related Standing Committees during the current Session of Rajya Sabha, be suspended."

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I move:

"That the Rule 272 of the Rules of Procedure and Conduct of Business in the Council of States in its application to consideration of the Demands for Grants of the related Ministries/Departments fo the year 2024-25 by Department Related Standing Committees during the current Session of Rajya Sabha, be suspended."

The question was put and the motion was adopted.

SHRI JAIRAM RAMESH (Karnataka): Sir, why are you moving this? ...(Interruptions)...

SHRI SAKET GOKHALE (West Bengal): Sir, I have a point of clarification. ... (Interruptions)...

MR. CHAIRMAN: Now, 'Discussion on the working of the Ministry of Housing and Urban Affairs.' Shri Ghanshyam Tiwari to raise a discussion. ... (Interruptions)...

SHRI SAKET GOKHALE: Sir, she did not answer. ... (Interruptions)... A white paper on West Bengal.... (Interruptions)...

MR. CHAIRMAN: Mr. Saket, take your seat. ...(Interruptions)... One minute. ...(Interruptions)... If the hon. Minister has not responded to something which you specifically argued, there is a mechanism. ...(Interruptions)... Come to my Chamber, I will tell you the mechanism but for the last time. ...(Interruptions)... Now, Shri Ghanshyam Tiwari. ...(Interruptions)... Nothing is going on record except what Mr. Tiwari says. ...(Interruptions)... Shri Ghanshyam Tiwari to raise a discussion on the working of the Ministry of Housing and Urban Affairs.

श्री घनश्याम तिवाड़ी: माननीय सभापति महोदय, मैं केन्द्रीय...

MR. CHAIRMAN: Ghanshyam*ji*, one minute. ...(Interruptions)... Mr. Tiruchi Siva. ...(Interruptions)... Hon. Members, I have to make an announcement.

RESIGNATION BY MEMBER

MR. CHAIRMAN: I have to inform Members that I have received a letter today, the 31st of July, 2024, from Shrimati Mamata Mohanta, Member, representing the State of Odisha, resigning her seat in the Rajya Sabha. Hon. Members, she has resigned her seat by writing to the Chairman under her hand and handed personally to me. The same I find to be constitutionally in order. I have accepted the resignation of Shrimati Mamata Mohanta, Member representing the State of Odisha with immediate effect.

DISCUSSION ON THE WORKING OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

MR. CHAIRMAN: Shri Ghanshyam Tiwari to start.

श्री घनश्याम तिवाड़ी (राजस्थान): माननीय सभापति महोदय, वित्त वर्ष 2024-25 केकेंद्रीय बजट में आवास और शहरी मामलों से संबंधित विषय पर हम चर्चा प्रारंभ कर रहे हैं।

(उपसभापति महोदय पीटासीन हुए।)